COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 27 OF 2016
&
APPEAL No. 2 of 2016 &
IA No. 2 of 2016

Dated: 26th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

APPEAL NO. 27 OF 2016

In the matter of:

ACC Ltd. …Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Anurag Agarwal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra for R-2& 3

Mr. Kumar Mihir for R-4

APPEAL No. 2 of 2016 & IA No. 2 of 2016

In the matter of:-

Kishangarh Hi-Tech Textile Park Ltd. (KHTPL) …. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra for R-2

Mr. Ajatshatru for R-3 & R-4

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 13.10.2016 after serving copy on the other side.

List the matter on ***22.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt